

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**IA NO.724 OF 2016 IN
APPEAL NO. 226 OF 2016**

Dated: 21st December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Adani Transmission (India) Ltd. ...Appellant(s)
Vs.**

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Saahil Kaul

Counsel for the Respondent(s) : --

ORDER

List the matter on **22.12.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg